

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2749
ANSWERED ON:10.05.2006
PROMOTING SPORTS AMONG CHILDREN YOUTH
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is formulating a programme to increase the interest of children and youth in sports;
- (b) if so, the details thereof;
- (c) whether the Government is formulating this programme on the lines as prevalent in developed countries like America and Australia where children are trained in sports and athletics from school level;
- (d) if so, the details thereof;
- (e) whether the Government is promoting sports in various Academic Institutions in the country;
- (f) if so, the details thereof; and
- (g) the State-wise details of the Institutions funded by the Central Government for promoting sports?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

(a) & (b): Government of India through its various schemes and also through the schemes of Sports Authority of India augments the efforts of the State Governments in promotion of sports all over the country. Ministry of Youth Affairs & Sports implements the following schemes to increase the interest of children and youth in sports:

1. Scheme relating to Incentives for Promotion of Sports Activities: The Scheme has the following five components:

- (a) Sports Fund for Pension to Meritorious Sportspersons
- (b) Promotion of Sports and Games in Schools
- (c) Rural Sports Programme
- (d) Sports Scholarship Scheme
- (e) National Sports Development Fund.

Sports Authority of India is implementing the following Sports Promotional Schemes to scout and nurture the sports talent among the school going children and youth of the country:

1. National Sports Talent Contest Scheme (NSTC)
2. Army Boys Sports Company Scheme (ABSC)
3. SAI Training Centres Scheme (STC)
4. Special Area Games Scheme (SAG)
5. Centre of Excellence Scheme (COX).

Under the above Sports Promotional Schemes, 10630 children/youth in the age groups ranging from 18-25 years (Sub-Junior, Junior & Senior level) are trained in various sports disciplines in 232 sports centres throughout the country.

(c) to (f): The Government of India has its own schemes and resources with which all possible efforts are being made to achieve excellence in sports. Under the Sports Promotional Schemes, namely, NSTC & ABSC the schoolgoing children having sports talent are selected by SAI and are trained under the scheme to groom their potential to achieve excellence in sports. During the year 2005-

06, 2216 (1682 Boys & 534 Girls) were trained in 32 NSTC Centres; 830 boys were trained in 18 ABSC units.

(g) Under the NSTC Scheme, SAI adopts the school having good sports infra-structure. Each adopted school in addition to the services of coaches for imparting training to the inmates, gets Rs. 20,000/- per annum for purchase of consumable sports equipment. At present, SAI has adopted 32 regular schools in different states and 49 Navodaya Vidyalayas to train children from rural areas. State-wise regular schools adopted by SAI are as under: Andhra Pradesh (1), Arunachal Pradesh (1), Assam (1), Chandigarh (1), Gujarat (1), Goa (1), Haryana (2), Jharkhand (2), Karnataka (1), Kerala (1), Madhya Pradesh (2), Maharashtra (3), Manipur (1), Meghalaya (1), Orissa (2), Punjab (1), Rajasthan (2), Sikkim (1), Tripura (1), Uttar Pradesh (2), Uttaranchal (1), West Bengal (3).